



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.04.2026

### NOTICE

Please take notice that the following matters listed in the Court – II on 07.04.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2277 of 2024 & I.A. No. 928 of 2025  <b>Part Heard</b>	Conquerent Control Systems Pvt. Ltd. Vs. Vivek Parti & Ors.	Prashant Mehta	Karan Gandhi- R1 Divya Gattani-R2 Ankur Mittal Sabhya Jain- R3 Sumit Bindal
2.	Comp. App. (AT) (Ins) No. 351 of 2025 & I.A. No. 3064 of 2025, 536 of 2026 <b>(With Defects)</b> <b>Part Heard</b>	Ashutosh Majumdar Vs. Omkara Asset Reconstruction Pvt. Ltd & Anr.	Mahesh Agarwal	Abhishek Anand Karan Kohli Palak Kalra
3.	Comp. App. (AT) No. 215 of 2024  <b>Part Heard</b>	Sanjay Kirloskar Vs. Kirloskar Industries Ltd. & Ors.  <b>With</b>	Devashish Chauhan Shantanu Awasthi	Tushar Ajinkye Pratiksha Sharma Ankit Acharya Prateek Kumar Raj Panchmatia Chirag Kamdar Devashish Chauhan
4.	Comp. App. (AT) No. 216 of 2024  <b>Part Heard</b>	Kirloskar Brothers Ltd. Vs. Kirloskar Industries Ltd. & Ors.  <b>With</b>	Prateek Kumar	Tushar Ajinkye Pratiksha Sharma Ankit Acharya Shikhar Mittal Shantanu Awasthi Ujjwal A. Rana Devashish Chauhan

5.	Comp. App. (AT) No. 220 of 2024 & I.A. No. 4937 of 2024  <b>Part Heard</b>	Kirloskar Industries Ltd. & Ors. Vs. Kirloskar Brothers Ltd. & Ors.  <b>With</b>	Pratiksha Sharma	Shikhar Mittal Shantanu Awasthi Sakesh K. Ujjwal A. Rana Himanshu Mehra Devashish Chauhan
6.	Comp. App. (AT) No. 230 of 2024  <b>Part Heard</b>	Pratima Sanjay Kirloskar Vs. Kirloskar Industries Ltd. & Ors.	Sakesh Kumar	Tushar Ajinkye Pratiksha Sharma Ankit Acharya Abhishek Puri Manish Ujjwal A. Rana Devashish Chauhan
7.	Comp. App. (AT) No. 87 of 2024  <b>(For Judgment)</b>	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr.  <b>With</b>	Devesh Tripathi	Anirudh Wadhwa
8.	Comp. App. (AT) No. 89 of 2024 & I.A. No. 7565 of 2024	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd.  <b>With</b>	Ankur Goel	Anirudh Wadhwa
9.	Comp. App. (AT) No. 90 of 2024	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.  <b>With</b>	Ankur Goel	Anirudh Wadhwa
10.	Comp. App. (AT) No. 91 of 2024	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa

By order of Hon'ble Chairperson  
-Sd/-  
Registrar